

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

Jaipur Bench, Jaipur

ORDER SHEET

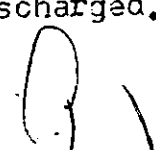
Application No.....of 199 .

Applicant(s).....

Respondent(s).....

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry	CP 130/94	Orders of the Tribunal
12.12.94	Mr. R.S. Bhadauria - Counsel for the applicant.	
	Not contempt is made out. The applicant shall file a fresh application ^{if necessary} Notice stands discharged.	
	 (O.P. SHARMA) MEMBER(A)	 (D.L. MEHTA) VICE CHAIRMAN
	<i>Copy sent to</i> <i>app. & ...</i> <i>7982 & 7983</i> <i>5-1-95.</i>	
	<i>on is</i> <i>case is</i> <i>Record.</i> <i>and Section Officer</i>	